

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (CAA) No. 278/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Gangaur Properties Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. SATADEEP BHATTACHARYA, Adv	} for petition	Shri 21/11/17
2)	Mr. IRAM KASSAN, Adv		
③	Ms. TIAINLA Dy Director	O/o RDLER) Ministry of Corporate Affairs, GOI	21.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Heard. Reserved for order.

8d

(Jinan K.R.)
Member (J)

8d

(V.P. Singh)
Member (J)